

HIGH COURT OF UTTARAKHAND, NAINITAL.
NOTIFICATION

No. 364 /UHC/Admin.A./2023

Dated: November 02 , 2023.

Sri S.S. Gusain, Deputy Registrar of the Court is hereby designated as the S.P.I.O. (under the Right to Information Act–2005) in the establishment of High Court of Uttarakhand, Nainital with immediate effect in addition to his present duties.

By order of Hon'ble the Acting Chief Justice

Sd/-
(Ashish Naithani)
Registrar General

No. 6104 /UHC/Admin.A./2023

Dated: November 02, 2023.

Copy forwarded for information and necessary action to:-

1. P.P.S. to Hon'ble the Acting Chief Justice with the request to place before His Lordship for kind perusal.
2. P.S. to Hon'ble Judges with the request to place before His Lordship for kind perusal.
3. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
4. All the Registrars of the Court.
5. Secretary, Uttarakhand Information Commission, RTI Bhawan Mussoorie Bypass, Ring Rd, Doon Hill Colony, Ladpur, Dehradun, Dehradun.
6. All the Joint Registrars/ Deputy Registrars of the Court.
7. Joint P.P.S./Head P.S./ I/c Head B.S. of the Court.
8. All the Assistant Registrars/C.P.O./Section Officers of the Court.
9. Management Officer/ Protocol Officer/ P.R.O. of the Court.
10. The Director Printing & Stationery, Government Press, Roorkee, District-Hardwar for Publication of the Notification in the next issue of Gazette of Uttarakhand.
11. Deputy Registrar (I.T.) with the direction to upload the same on the website of High Court of Uttarakhand, Nainital.
12. Officers concerned.
13. Guard File/ Personal File.

By order

Joint Registrar-II